VITEM NO.48 COURT NO.R-2 SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 1117 OF 2006

DIRECTOR GENERAL OF FOREIGN TRADE & ANR. Petitioner(s)

VERSUS

M/S. ABHISHEK INDUSTRIES LTD. & ORS. Respondent(s)

(With appln(s) for stay and office report)

Date: 31/07/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Rita Kr. Gupta,Adv.
Mr. Annam D.N. Rao,Adv.

For Respondent(s) Mr. Anuj Puri,Adv.
For M/S Suresh A. Shroff & Co.,Adv.

UPON hearing counsel the Court made the following
O R D E R

Call for the report from the concerned Court.
Parties may file their respective affidavits till then.
List the matter on 6.9.2007.

(S.G. SHAH)
Registrar